

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 22
Dated Guwahati, the 15th May, 2017

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice A.K. Goswami, Judge, as Judge In-charge, Gardens, Gauhati High Court, Guwahati.

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No. HC. III-12/2017/ 4361 /G Dated: 15th May, 2017

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
8. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
10. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
11. The Caretaker/ In-charge, Judges Guest House, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL